

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414
IB/175/ND/2024

IN THE MATTER OF:

Standard Chartered Bank Limited	...	Applicant
Versus		
Ireo Grace Realtech Private Limited	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 03.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Aniket Aggarwal
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **20.05.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)